

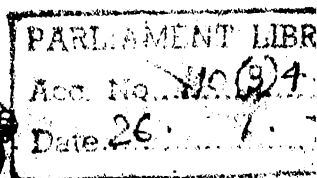
INDEX TO LOK SABHA DEBATES

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THIRD SESSION OF SIXTH LOK SABHA

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The Index is arranged alphabetically with the Subject Index separated from Name Index and printed in the following order: Part I—SUBJECT INDEX; Part II—NAME INDEX. At the end of every entry, the Volume Number of the Debates is given in Roman numerals in parenthesis followed by the date of the Debates and column number or numbers, as the case may be [Printed as (IX—20-12-77) 251-52.].

Under every main heading including various names, entries pertaining to Questions and Answers are arranged first, followed by entries pertaining to the proceedings other than Questions and Answers, separated by the word "Debates" in italics.

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Information pertaining to Railways has been indexed under the various main headings commencing with the word Railways e.g. "RAILWAY LINES", "RAILWAY TRAIN(S)" etc.

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Information regarding various States in India and the various foreign countries has been indexed under their respective names.

A list of abbreviations used in the Index is given below:

A.M.	Adjournment Motion
B.O.H.	Business of the House
C.A	Calling Attention to Matter of Urgent Public Importance
Consid.	Consideration stage of a Bill
Consid. Cl.	Consideration of the Clauses of a Bill
D.E.G.	Demands for Excess Grants
D.S.G.	Supplementary Demands for Grants
D.S.G.(R)	Supplementary Demands for Grants (Railways)
Dis.	Discussion
H.A.H.	Half-an-Hour Discussion
Int.	Introduction Stage of a Bill
L.S.	Lok Sabha
M.	Motion
Q.P.	Question of Privilege
Pet.	Petitions
R.S.	Rajya Sabha
Res.	Resolution
St.	Statement

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